

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :17/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11284/2025 BLAPL/4133/2025	SAGAR PANDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /510 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000175/2024
2	D-BLAPL/11399/2025 BLAPL/4134/2025	MADAN SAMKHUA @ MADAN MOHAN SANKHUA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /91 /2016 A.D.J.,BHADRAK(Bhadrak ) ST/0000077/2025
3	D-BLAPL/11432/2025 BLAPL/4135/2025	AMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR KAR VS	KHANDAGIRI P.S. /51 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000128/2025
4	D-BLAPL/11357/2025 BLAPL/4136/2025	JAGA DAS @ JAGU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /30 /2025 J.M.F.C.,JATNI(Khordha ) GR/0000044/2025
5	D-BLAPL/11433/2025 BLAPL/4137/2025	KRUSHNA MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /39 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000067/2025
6	D-BLAPL/11504/2025 BLAPL/4138/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /908 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000179/2024
7	D-BLAPL/11509/2025 BLAPL/4139/2025	LAZAR PANI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000009/2025
8	D-BLAPL/10409/2025 BLAPL/4140/2025	NITYANANDA PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BAIDYANATHPUR /94 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000030/2023
9	D-BLAPL/11345/2025 BLAPL/4141/2025	MANA SAY @ MUNA SAY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /68 /2019 A.D.J.,ANANDAPUR(Kendujhar) ST/0000044/2019
10	D-BLAPL/11463/2025 BLAPL/4142/2025	JAGA @ PRIYARANJAN MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /28 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000249/2025
11	D-BLAPL/11457/2025 BLAPL/4143/2025	SRIKRISHNA NAIK @ SRIKRISHNA @ JAGA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /97 /2025 SPECIAL JUDGE,BHAWANIPATNA(Kalagiri) Spl/0000096/2025

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12	D-BLAPL/11521/2025 BLAPL/4144/2025	RAVIN MAHTO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000001/2025
13	D-BLAPL/11458/2025 BLAPL/4145/2025	MUHAMMED RAHIM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /106 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2024
14	D-BLAPL/11787/2025 BLAPL/4146/2025	RUBEN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /32 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000019/2025
15	D-BLAPL/11029/2025 BLAPL/4147/2025	MAHESH DIGAL VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000025/2025
16	D-BLAPL/11356/2025 BLAPL/4148/2025	BAMIDI BALU @ BALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /58 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000010/2024
17	D-BLAPL/11275/2025 BLAPL/4149/2025	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUT VS STATE OF ODISHA	ABINASH ACHARYA VS	CHOUDWAR /159 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000005/2024
18	D-BLAPL/11514/2025 BLAPL/4150/2025	DAYANIDHI PRADHANI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000101/2024
19	D-BLAPL/11523/2025 BLAPL/4151/2025	BIKASH PAHADIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /38 /2013 SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh) Spl/0000347/2013
20	D-BLAPL/11528/2025 BLAPL/4152/2025	UDAY KUMAR DASS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000002/2025
21	D-BLAPL/11531/2025 BLAPL/4153/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /162 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000020/2025
22	D-BLAPL/11462/2025 BLAPL/4154/2025	ANKUR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /9 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000054/2025
23	D-BLAPL/11532/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	SECTOR-7 /156 /2024

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	BLAPL/4155/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0002358/2024
24	D-BLAPL/10484/2025 BLAPL/4156/2025	GOPAL KRUSHNA GOUDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000608/2024
25	D-BLAPL/11533/2025 BLAPL/4157/2025	JAMIL AKHTAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000100/2025
26	D-BLAPL/11302/2025 BLAPL/4158/2025	AJAY @ AJAYA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINGLA /217 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000779/2024
27	D-BLAPL/11239/2025 BLAPL/4159/2025	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000144/2025
28	D-BLAPL/11099/2025 BLAPL/4160/2025	ASHOK BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000039/2025
29	D-BLAPL/10522/2025 BLAPL/4161/2025	POLU @ SUBIR MAHATO VS STATE OF ODISHA	DEEPAK PANDA VS	KEONJHAR SADAR /62 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000003/2025
30	D-BLAPL/11536/2025 BLAPL/4162/2025	SARBESWAR MOHAPATRA @ MUSI VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /86 /2025 J.M.F.C.,PIPILI(Puri) GR/0000211/2025
31	D-BLAPL/11555/2025 BLAPL/4163/2025	NALINI KANTA PATI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR TOWN /95 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0000492/2025
32	D-BLAPL/11558/2025 BLAPL/4164/2025	MANGORAJ LUKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /258 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000118/2024
33	D-BLAPL/10812/2025 BLAPL/4165/2025	ASHOK BEHERA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2025
34	D-BLAPL/11560/2025 BLAPL/4166/2025	KRISHNA MAHALA @ KRUSHNA MAHALA VS	ABHAS MOHANTY VS	BARGARH /129 /2025 S.D.J.M.,BARGARH(Bargarh )

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35	D-BLAPL/11660/2025 BLAPL/4167/2025	STATE OF ODISHA BINDU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000332/2025 BALLIGUDA /134 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000117/2023
36	D-BLAPL/11678/2025 BLAPL/4168/2025	RAJA SWAIN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	MALKANGIRI /399 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000109/2024
37	D-BLAPL/11543/2025 BLAPL/4169/2025	MANGU SAHU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /531 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002145/2024
38	D-BLAPL/11546/2025 BLAPL/4170/2025	KISHORE KUMAR JENA @ JADA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NIKIRAI /222 /2024 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000321/2024
39	D-BLAPL/11250/2025 BLAPL/4171/2025	SIBA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /79 /2009 A.D.J.,JEYPORE(Koraput) CT/0000035/2021
40	D-BLAPL/11795/2025 BLAPL/4172/2025	NARESH KUMAR DAS VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /5 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000011/2025
41	D-BLAPL/11553/2025 BLAPL/4173/2025	RUPAK KUMAR MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /55 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000027/2025
42	D-BLAPL/10884/2025 BLAPL/4174/2025	HAZROK SEKH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /191 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000419/2025
43	D-BLAPL/11335/2025 BLAPL/4175/2025	DHANANJAYA PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
44	D-BLAPL/11404/2025 BLAPL/4176/2025	PRITIMAN DEY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	BURLA /96 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000143/2023
45	D-BLAPL/10524/2025 BLAPL/4177/2025	NEULA @ DEBENDRA MALLICK VS STATE OF ODISHA	GOUR CHANDRA BARIK VS	SINGLA /217 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000779/2024

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46	D-BLAPL/11271/2025 BLAPL/4178/2025	JITENDRA NAIK @ JITUNA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /142 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000112/2025
47	D-BLAPL/11331/2025 BLAPL/4179/2025	NIRAPADA KARMAKAR VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
48	D-BLAPL/11470/2025 BLAPL/4180/2025	DEBASISH MUKHERJEE VS STATE OF ODISHA	KARUNAKAR GAYA VS	RAGHUNATHPALI /196 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000810/2025
49	D-BLAPL/11074/2025 BLAPL/4181/2025	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	RASOL /69 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000193/2024
50	D-BLAPL/11485/2025 BLAPL/4182/2025	VENKAT BALAJI PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000623/2025
51	D-BLAPL/11663/2025 BLAPL/4183/2025	PUNA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /134 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000117/2023
52	D-CMAPL/13861/2025 CMAPL/133/2025	TULASI DAS VS UNION OF INDIA	GOBINDA CHANDRA DAS VS	// ( //
53	D-CMP/15323/2025 CMP/571/2025	SULOCHANA SWAIN VS SK.QUTABUDDIN	ABHAS MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000421/2025
54	D-CMP/15145/2025 CMP/572/2025	AMERESWAR SAHOO VS GOURANGA CHARAN SAHOO	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CMA/0000141/2015
55	D-CMP/15275/2025 CMP/573/2025	SUKADEV PARIAL @ SUKADEV PADHIAL VS BASANTIMANI NAIK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000010/2021
56	D-CMP/13534/2025 CMP/574/2025	MANOJ KUMAR RAUTRAY VS SANTOSH KUMAR NAYAK	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Ken CS/0000076/2020
57	D-CMP/15407/2025	SARAT CHANDRA JENA	PRAKASH CHANDRA DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/575/2025	VS BHARAT CHANDRA JENA	VS	CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000491/2019
58	D-CONTC/14027/2025 CONTC/1794/2025	PARAMANANDA PALEI VS VIJAYA AMRUTA KULANGE,LABOUR COMMNR., ODISHA	ADITYA MISHRA VS	// 0 //
59	D-CONTC/14176/2025 CONTC/1795/2025	SUJIT KUMAR CHOUDHURY VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
60	D-CONTC/14178/2025 CONTC/1796/2025	SUSANTA KUMAR DASH VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
61	D-CONTC/14402/2025 CONTC/1797/2025	RABINDRA KUMAR MOHANTY VS DIBYAJYOTI PARIDA, IAS	RANJIT MOHANTY VS	// 0 //
62	D-CONTC/15157/2025 CONTC/1798/2025	PRAMOD KUMAR MOHAPATRA VS VIR VIKRAM YADAV, SECY., WORK DEPT.	ADV VS	// 0 //
63	D-CONTC/14418/2025 CONTC/1799/2025	PARESH KUMAR PAL VS USHA PADHEE,COMMNR. CUM P. SECY, HOUSING AND U.D DEPT.	ADV. VS	// 0 //
64	D-CONTC/14646/2025 CONTC/1800/2025	SUSAMA KUMARI NANDA @ SUSAMA NANDA VS ASST. SETTLEMENT OFFICER,BBSR	ADV VS	// 0 //
65	D-CONTC/9610/2025 CONTC/1801/2025	SITA DANSANA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ADV. VS	// 0 //
66	D-CONTC/12952/2025 CONTC/1802/2025	M/S. P.K. MINERALS (P) LTD., KEONJHAR VS ANTARYAMI SAHOO,ASST.MINING OFFICER-CUM-COMPETENT AUTHORITY OF MINERALS,KEONJHAR	CHANDAN KUMAR ROUT VS	// 0 //
67	D-CONTC/14185/2025 CONTC/1803/2025	DR.SARMIL PANDA VS BIJAY KUMAR KHANDAYAT RAY,SECRETARY,OPSC,CUTTACK	ADV. VS	// 0 //
68	D-CONTC/14240/2025 CONTC/1804/2025	SWATIREKHA KHATUA VS	ADV VS	// 0

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69	D-CONTC/15309/2025 CONTC/1805/2025	ABHISEK DASH,TAHASILDAR ,PURI SADAR DR.RAGHAB LOCHAN PANIGRAHY VS DR.SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION AND TRAINING,ODISHA	ADV. VS	// // 0
70	D-CONTC/13980/2025 CONTC/1806/2025	PRASANTA KUMAR SINGH SAMANTA VS SATYABRATA SAHU,IAS	ADV. VS	// // 0
71	D-CONTC/14171/2025 CONTC/1807/2025	PRADYUMNA MOHAPATRA VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
72	D-CONTC/14172/2025 CONTC/1808/2025	MANAS KUMAR GAYA VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
73	D-CONTC/14173/2025 CONTC/1809/2025	DIPAK KUMAR SENAPATI VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
74	D-CONTC/14181/2025 CONTC/1810/2025	MANORANJAN PANIGRAHI VS SATYABRATA SAHU,IAS	MIHIR KANTA RATH VS	// 0 //
75	D-CONTC/14275/2025 CONTC/1811/2025	SATYABHAMA DAS VS DR.SANTOSH KUMAR ROUT, DIST. EDUCATION OFFICER,CUTTACK	ADV. VS	// 0 //
76	D-CONTC/14754/2025 CONTC/1812/2025	SUSHANT KUMAR VS PROF.CHAKRADHAR TRIPATHY,V.C, CENTRAL UNIVERSITY, ODISHA, KORAPUT	SUBHASISH DAS VS	// 0 //
77	D-CONTC/11534/2025 CONTC/1813/2025	BHAKTAHARI BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
78	D-CONTC/11537/2025 CONTC/1814/2025	DINABANDHU MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
79	D-CONTC/11539/2025 CONTC/1815/2025	YUDHISTIRA MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //

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80	D-CONTC/11541/2025 CONTC/1816/2025	SANTOSH KUMAR PATRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/11472/2025 CONTC/1817/2025	ASHISH KUMAR KARMI VS R.S GOPALAN, IAS	IN PERSON VS	// 0 //
82	D-CONTC/13197/2025 CONTC/1818/2025	BASANTA BISWAL VS RAJESH PRAVAKAR PATIL, IAS	ADV. VS	// 0 //
83	D-CONTC/14451/2025 CONTC/1819/2025	SATYANANDA BANZARA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
84	D-CONTC/14512/2025 CONTC/1820/2025	RAJAKISHORE MISHRA @ RAJAKISHORE MISHRA VS SIDDHARTH SHANKAR SWAIN, COLLECTOR AND D.M, PURI	ADV. VS	// 0 //
85	D-CONTC/14520/2025 CONTC/1821/2025	ADITYA NARAYAN SAHOO VS RATINDRA NARAYAN MALLIK, ENGNR. IN CHIEF, PUBLIC HEALTH (URBAN)	ADV. VS	// 0 //
86	D-CONTC/14533/2025 CONTC/1822/2025	M/S.NANDA INFRA CONSTRUCTION PVT LTD. VS VIR VIKRAM YADAV, COMMNR. CUM SECY. WORKS DEPT.	PRABODHA CHANDRA NAYAK VS	// 0 //
87	D-CONTC/15675/2025 CONTC/1823/2025	JAMESWAR SAMANTRAY VS ANANYA DAS, IAS	ADV. VS	// 0 //
88	D-CRLA/11314/2025 CRLA/461/2025	PITARA HARIJAN@PITAR VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /80 /2021 AD-HOC A.D.J.(FTSC), JEYPORE(Koraput), TR/0000076/2021
89	D-CRLA/11332/2025 CRLA/462/2025	PRASANT PRADHANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /146 /2020 SPECIAL JUDGE, KORAPUT(Koraput) TR/0000039/2021
90	D-CRLA/10896/2025 CRLA/463/2025	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	TANGI /70 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000071/2025
91	D-CRLA/11394/2025	RAMESH BEHERA	SURAJ MOHANTY	POLASARA PS /149 /2018

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	CRLA/464/2025	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) ST/0000131/2020
92	D-CRLA/11380/2025 CRLA/465/2025	SUDHANSHU DEBATA@SUDHANSHU SEKHAR DEBATA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	INDUASTRIAL,NISA /40 /2025 A.D.J.,ANGUL(Anugul ) CT/0000021/2025
93	D-CRLMA/10488/2025 CRLMA/52/2025	BANITA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALUGAON P.S. /124 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000180/2024
94	D-CRLMC/11559/2025 CRLMC/1496/2025	AKSHAYA KUMAR ROUT VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BHUBANESWAR VIGILANCE /40 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000047/2015
95	D-CRLMC/11473/2025 CRLMC/1497/2025	DR. KAMALAKANTA SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BURLA /69 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000419/2022
96	D-CRLMC/11478/2025 CRLMC/1498/2025	ASHWINI KUMAR PRADHAN @ ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA JENA VS	NABARANGAPUR TOWN /124 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000412/2025
97	D-CRLMC/10694/2025 CRLMC/1499/2025	ANIL KUMAER DASH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CDA-II /90 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000638/2023
98	D-CRLMC/11634/2025 CRLMC/1500/2025	PAPU@JITENDRA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000226/2025
99	D-CRLMC/10177/2025 CRLMC/1501/2025	RABINDRA @ RABINDER KUMAR DANDPAT VS STATE OF ODISHA	SURYAKANTA DASH VS	RUPSA /85 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000896/2024
100	D-CRLMC/8390/2025 CRLMC/1502/2025	PRAMILA LENKA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRREV/0000018/2023
101	D-CRLMC/11405/2025 CRLMC/1503/2025	DR. ANANYA NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) 2(A)CC/0000718/2012
102	D-CRLMC/11556/2025 CRLMC/1504/2025	DR.PRIYANKA NAYAK VS	UMA CHARAN MISHRA VS	MAHILA (BERHAMPUR) /30 /2013 S.D.J.M.,BERHAMPUR(Ganjam)

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103	D-CRLMC/8434/2025 CRLMC/1505/2025	STATE OF ODISHA TAJUDDIN @ TAJUDDIN KHAN VS	SUSANTA SEKHAR MOHAPATRA VS	GR/0000408/2013 BIRIDI PS /353 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
104	D-CRLMC/11746/2025 CRLMC/1506/2025	STATE OF ODISHA MITHUN DAS VS	PARTHA SARATHI DAS VS	GR/0001988/2023 GHATAGAON /165 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar)
105	D-CRLMP/11033/2025 CRLMP/499/2025	STATE OF ODISHA SARBESWAR BEHURA VS	RAKESH BEHERA VS	Spl/0000069/2018 DHARMASALA /162 /2021 )
106	D-CRLREV/11343/2025 CRLREV/201/2025	STATE OF ODISHA MURALI PRADHAN VS	RAJENDRA NARAYAN ROUT VS	// //0 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga)
107	D-FAO/10815/2025 FAO/173/2025	STATE OF ODISHA JAGABANDHU MOHANTA VS	KUNAL KUMAR SWAIN VS	MIS.CASE/0000038/2022 // STATE EDUCATION TRIBUNAL,BHUBA
108	D-FAO/15030/2025 FAO/174/2025	STATE OF ODISHA MANASA MUDI VS	SATYABAN SAHOO VS	Gia/0000740/2014 // RAILWAY CLAIMS TRIBUNAL, BHUBA
109	D-MACA/13556/2025 MACA/442/2025	UNION OF INDIA KHULANA MEHER VS	KAPILA CHARAN NAYAK VS	Oa/0000131/2024 // A.D.J.,BOUDH(Baudh )
110	D-MACA/15050/2025 MACA/443/2025	HIMANSU MEHER RANJAN KUMAR NAYAK VS	PRADEEP KUMAR MISHRA VS	Mac/0000018/2019 // 4TH M.A.C.T.,ANGUL(Anugul )
111	D-MACA/15060/2025 MACA/444/2025	GOUTAM KUMAR SINGH PRASANTA TRIPATHY VS	BIRANCHI NARAYAN RATH VS	Mac/0000015/2022 // 1ST M.A.C.T., ANGUL(Anugul )
112	D-MACA/15208/2025 MACA/445/2025	RAMESH CHANDRA BARAL BAIKUNTHA PARIDA VS	PRABASH CHANDRA PATTANAIAK VS	Mac/0000135/2021 // III MACT,PURI(Puri)
113	D-MACA/14752/2025 MACA/446/2025	SYRESH BEHERA MAYA CHHANCHAN VS DHARM DAS	PABITRA KUMAR NAYAK VS	Mac/0000326/2001 // III M.A.C.T.,TALCHER(Anugul ) Mac/0000020/2022

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114	D-MACA/15057/2025 MACA/447/2025	BASANTI DEVI VS BASANT KUMAR SHARMA	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000126/2018
115	D-MACA/15141/2025 MACA/448/2025	RAJALAXMI RAULO VS PARVATHI MUTHULURI	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000181/2018
116	D-MACA/13431/2025 MACA/449/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS NIHARIKA JENA	PRAMOD KUMAR TRIPATHY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000237/2019
117	D-MACA/14983/2025 MACA/450/2025	DIVISIONAL MANAGER (LEGAL), M/S.ORIENTAL INSURANCE COMPANY LIMITED VS CHANDINI BISHI	ADAM ALI KHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000881/2014
118	D-MACA/15234/2025 MACA/451/2025	JYOTSNA SUHULA VS SRIKANTA KUMAR BISHI	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000037/2021
119	D-MATA/15088/2025 MATA/164/2025	SUJIT KUMAR SAHOO VS GOLDY RANI ROUT	BISWARANJAN DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000168/2024
120	D-MATA/15123/2025 MATA/165/2025	DIBYA DAS VS RAKESH KUMAR BHUJABAL	MONOMOY BASU VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000111/2022
121	D-MATA/11444/2025 MATA/166/2025	DEBASISH MISHRA VS SOUMYASHREE NANDA	JAGANNATH SENAPATI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001120/2022
122	D-MATA/15165/2025 MATA/167/2025	MAMATA DEHURY VS DR.BIMAL CHANDRA MAJHI	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000558/2016
123	D-RPFAM/14096/2025 RPFAM/101/2025	MANOJ KUMAR PANIGRAHI VS SURENDRA PANIGRAHI	SUSANTA KUMAR LENKA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000317/2023
124	D-RPFAM/14723/2025 RPFAM/102/2025	ASHUTOSH PATI VS SASMITA MOHAPATRA	SUSANTA KUMAR TRIPATHY VS	// JUDGE FAMILY COURT,KHURDA(Khoro Crp/0000165/2023
125	D-RSA/14348/2025	BHUE BARIHA	AMIT PRASAD BOSE	//

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	RSA/196/2025	VS BHUJA BAG	VS	A.D.J.,PADAMPUR(Bargarh ) RFA/0000003/2022
126	D-RSA/10764/2025 RSA/197/2025	CHIEF EXECUTIVE OFFICER, SOUTHCO UTILITIES NOW TPSODL,GANJAM VS JHLI MALIK	DEBENDRA KUMAR MOHANTY VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000253/2022
127	D-RVWPET/13705/2025 RVWPET/110/2025	STATE OF ODISHA VS CHITTARANJAN SETHI	BIMBISAR DASH,A.G.A VS	// ()
128	D-RVWPET/14236/2025 RVWPET/111/2025	BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	SUBHAM SHARMA VS	// ()
129	D-RVWPET/13259/2025 RVWPET/112/2025	ORISSA STATE COOPERATIVE BANK LTD,BBSR VS UNION OF INDIA	BUDHADEV ROUSTRAY(SR.ADV.) VS	// ()
130	D-TRP(C)/14317/2025 TRP(C)/111/2025	JYOTSNA NAIK VS CHANDAN KUMAR DEHERI	BYOMOKESH SAHOO VS	// JUDGE, FAMILY COURT, BARGARH(Ba CP/0000015/2025
131	D-TRP(C)/13833/2025 TRP(C)/112/2025	SIDDHARTH BEHERA@SIDDHARTH SANKAR BEHERA VS STATE OF ODISHA	AMITAV DAS, (SR. ADV.) VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000803/2024
132	D-WA/10999/2025 WA/732/2025	DAMAYANTI PATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// ()
133	D-WA/11034/2025 WA/733/2025	ALEKHA CHANDRA PRADHAN@ALEKHA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// ()
134	D-WA/14160/2025 WA/734/2025	STATE OF ODISHA VS LAXMIPRIYA SATAPATHY	SAROJ KUMAR JEE, A.G.A VS	// ()
135	D-WA/14167/2025 WA/735/2025	STATE OF ODISHA VS PRAFULLA KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// ()
136	D-WP(C)/14846/2025 WP(C)/10529/2025	BHAGABAN MOHARANA VS	BHARAT CHANDRA PANDA VS	// ()

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137	D-WP(C)/14015/2025 WP(C)/10530/2025	STATE OF ODISHA ANANTA KUMAR PATEL VS	KUNAL KUMAR SWAIN VS	// // 0
138	D-WP(C)/13062/2025 WP(C)/10531/2025	STATE OF ODISHA DILLIP KUMAR BHUYAN VS	BIRAJA PRASANNA DAS VS	// // 0
139	D-WP(C)/14055/2025 WP(C)/10532/2025	STATE OF ODISHA SAIKH BAKAR VS	RITURANJAN CHHOTARAY VS	// // 0
140	D-WP(C)/14122/2025 WP(C)/10533/2025	STATE OF ODISHA CHANDRAKANTA PRUSTY AND ASSOCIATES, BBSR VS	SOUMYA RANJAN PATI VS	// // 0
141	D-WP(C)/15263/2025 WP(C)/10534/2025	STATE OF ODISHA BIJAY KUMAR AGRAWAL VS	LAXMI SHARMA VS	// // 0
142	D-WP(C)/14528/2025 WP(C)/10535/2025	STATE OF ODISHA GANESH CHANDRA SETHY VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
143	D-WP(C)/14277/2025 WP(C)/10536/2025	STATE OF ODISHA SHAKUNTALA BIHARI VS	BHABANI PRASAD MOHANTY VS	// // 0
144	D-WP(C)/14137/2025 WP(C)/10537/2025	THE ADDL CT AND GST OFFICER, NAYAGARH CIRCLE,NAYAGARH PURNA CHANDRA MISHRA VS	BIJAY KUMAR BEHERA VS	// // 0
145	D-WP(C)/13060/2025 WP(C)/10538/2025	STATE OF ODISHA SUBRAT KUMAR PRADHAN VS	BIKRAM PRATAP DAS VS	// // 0
146	D-WP(C)/14480/2025 WP(C)/10539/2025	STATE OF ODISHA SUBRAT NANDA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
147	D-WP(C)/15266/2025 WP(C)/10540/2025	THE DISTRICT CONSUMER DISPUTES REDRESSAL FORUM , SUNDARGARH ANUP KUMAR AGRAWAL VS	LAXMI SHARMA VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/14772/2025 WP(C)/10541/2025	UMARANI MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
149	D-WP(C)/10691/2025 WP(C)/10542/2025	SUPERINTENDING ENGINEER, BHANJANAGAR IRRIGATION DIV, GANJAM VS REGIONAL PROVIDENT FUND COMMISSIONER II, EPFO, GANJAM	SURYA KANTA PARHI,A.S.C VS	// 0 //
150	D-WP(C)/14878/2025 WP(C)/10543/2025	MANJUBALA DAS VS THE BRANCH MANAGER, INDUSLND BANK, CUTTACK	JANAKI KANTA MAHAPATRA VS	// 0 //
151	D-WP(C)/14680/2025 WP(C)/10544/2025	PURNIMA NAYAK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
152	D-WP(C)/14981/2025 WP(C)/10545/2025	MUNCI ABDUL SARFARAJ ALI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
153	D-WP(C)/13200/2025 WP(C)/10546/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER, BBSR	BAMADEV BARAL VS	// 0 //
154	D-WP(C)/13072/2025 WP(C)/10547/2025	SUDHIR KUMAR SAHANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
155	D-WP(C)/15087/2025 WP(C)/10548/2025	MAHABIR BIBHAR VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
156	D-WP(C)/15210/2025 WP(C)/10549/2025	PUSPAKETU PANDA VS ODISHA GRAMYA BANK, BBSR	SUDARSHAN NANDA VS	// 0 //
157	D-WP(C)/15080/2025 WP(C)/10550/2025	ODISHA HYDRO POWER CORPORATION LIMITED.,BBSR VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
158	D-WP(C)/14800/2025 WP(C)/10551/2025	BATAKRUSHNA MALLIK VS SONALI MALIKA MAMINA	PRAMOD KUMAR ROUT VS	// 0 //
159	D-WP(C)/13669/2025	JAYADEV SAHU	BAMADEV BARAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10552/2025	VS STATE CHIEF INFORMATION COMMISSIONER, BBSR	VS	0 //
160	D-WP(C)/14956/2025 WP(C)/10553/2025	BIJAY SUKLA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
161	D-WP(C)/14799/2025 WP(C)/10554/2025	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //
162	D-WP(C)/13757/2025 WP(C)/10555/2025	NITYANANDA BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
163	D-WP(C)/14228/2025 WP(C)/10556/2025	SUMAN SHIRKE VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
164	D-WP(C)/14231/2025 WP(C)/10557/2025	SUDARSAN SAHU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
165	D-WP(C)/13400/2025 WP(C)/10558/2025	MAKARA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
166	D-WP(C)/13402/2025 WP(C)/10559/2025	PRAMOD BHUJABAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
167	D-WP(C)/14353/2025 WP(C)/10560/2025	SUBODH KUMAR MAJHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
168	D-WP(C)/14623/2025 WP(C)/10561/2025	RAJESWARI GOUD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
169	D-WP(C)/15491/2025 WP(C)/10562/2025	SARAJU DEI VS THE BHUBANESWAR MUNICIPAL CORP., BBSR	RAJESH RANJAN SAHOO VS	// 0 //
170	D-WP(C)/14362/2025 WP(C)/10563/2025	RAJAN BEHERA VS	JYOTIRMAY GUPTA VS	// 0

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171	D-WP(C)/15498/2025 WP(C)/10564/2025	STATE OF ODISHA BANITA NAYAK VS THE BHUBANESWAR MUNICIPAL CORP., BBSR	RAJESH RANJAN SAHOO VS	// // ()
172	D-WP(C)/14180/2025 WP(C)/10565/2025	PUNYABATI BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// // ()
173	D-WP(C)/15493/2025 WP(C)/10566/2025	MANINI SAHOO VS THE B.M.C.BBSR	RAJESH RANJAN SAHOO VS	// // ()
174	D-WP(C)/14182/2025 WP(C)/10567/2025	SAROJ KUMAR SENANAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()
175	D-WP(C)/14620/2025 WP(C)/10568/2025	PARUL YADAV VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// // ()
176	D-WP(C)/15297/2025 WP(C)/10569/2025	AYEESURYA MISHRA VS LOHIT KUMAR DASH	AMIYA KUMAR BEHERA VS	// // ()
177	D-WP(C)/14820/2025 WP(C)/10570/2025	DEVENDAR SINGH SACHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()
178	D-WP(C)/15503/2025 WP(C)/10571/2025	SULEI NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // ()
179	D-WP(C)/14769/2025 WP(C)/10572/2025	NIRMAL CHANDRA PRUSTY VS THE EXECUTIVE ENGINEER ELECTRICAL (TPCODL), CUTTACK ELECTRICAL DIV.	SURESH CHANDRA DASH VS	// // ()
180	D-WP(C)/15420/2025 WP(C)/10573/2025	RABINDRA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
181	D-WP(C)/10642/2025 WP(C)/10574/2025	UTKAL GRAPHITES PVT. LTD., SAMODALA, RAYAGADA VS ODISHA ELECTRICITY REGULATORY COMMISSION (OERC), BBSR	UMESH CHANDRA PATNAIK VS	// // ()

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182	D-WP(C)/13859/2025 WP(C)/10575/2025	NATABAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
183	D-WP(C)/14837/2025 WP(C)/10576/2025	M/S HARI OM, A PARTNERSHIP FIRM, SUNDARGARH VS COOMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
184	D-WP(C)/14705/2025 WP(C)/10577/2025	BASANTI ROUT VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
185	D-WP(C)/15063/2025 WP(C)/10578/2025	MAMATA SWAIN VS SUB-COLLECTOR, NAYAGARH	GOPINATH MISHRA VS	// 0 //
186	D-WP(C)/14844/2025 WP(C)/10579/2025	M/S HARI OM, A PARTNERSHIP FIRM, SUNDARGARH VS COMMISSIONER GST AND CENTRAL EXCISE , ROURKELA	ASIT KUMAR DASH VS	// 0 //
187	D-WP(C)/13326/2025 WP(C)/10580/2025	PRANA KISHORE MISHRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
188	D-WP(C)/14445/2025 WP(C)/10581/2025	AMIT KUMAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
189	D-WP(C)/13722/2025 WP(C)/10582/2025	AUTHORISED OFFICER UNION BANK OF INDIA, BALASORE VS COLLECTOR CUM DIST.MAGISTRATE, BALASORE	SITANSHU KUMAR DEY VS	// 0 //
190	D-WP(C)/15458/2025 WP(C)/10583/2025	SUBHRALAXMI DAS VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
191	D-WP(C)/14325/2025 WP(C)/10584/2025	TARAK NATH BAGCHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
192	D-WP(C)/14808/2025 WP(C)/10585/2025	SUDARSHAN BARIK VS SECRETARY, CDA, CUTTACK	CHITTA RANJAN PATTNAIK VS	// 0 //
193	D-WP(C)/15456/2025	RANJITA ROUL	SHASHIBHUSAN BISWAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10586/2025	VS	VS	0
		THE C.E.O TATA POWER WESTERN ODISHA DISTRIBUTION LTD (TPWODL) SAMBALPUR		//
194	D-WP(C)/14975/2025	NARENDRA KUMAR PRAHARAJ	JAYDEEP PAL	//
	WP(C)/10587/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/15256/2025	BANWARILAL KATARUKA	LAXMI SHARMA	//
	WP(C)/10588/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/14555/2025	ANUSAYA DEI	MANAS RANJAN BAUG	//
	WP(C)/10589/2025	VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION,BBSR		//
197	D-WP(C)/14788/2025	RNP INFRA (A UNIT OF M/S RAGHUNATH PANDA AND SONS PRIVATE LIMITED), BBSR	ASHISH PATTANAIAK	//
	WP(C)/10590/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/15258/2025	SRIKANT AGRAWAL	LAXMI SHARMA	//
	WP(C)/10591/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/15251/2025	PRADEEP AGRAWAL	LAXMI SHARMA	//
	WP(C)/10592/2025	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/15261/2025	BAIJYANATH AGRAWAL	LAXMI SHARMA	//
	WP(C)/10593/2025	VS	VS	0
		STATE OF ORISSA		//
201	D-WP(C)/15253/2025	SURESH KUMAR KATARUKA	LAXMI SHARMA	//
	WP(C)/10594/2025	VS	VS	0
		THE STATE OF ODISHA		//
202	D-WP(C)/15310/2025	GAYATRI MISSION SHAKTI FEDERATION,JODA,KEONJHAR	RAJIV KUMAR MAHANTA	//
	WP(C)/10595/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/15200/2025	SANTOSH KUMAR BEHERA	NIHAL RATH	//
	WP(C)/10596/2025	VS	VS	0
		STATE OF ORISSA		//
204	D-WP(C)/14863/2025	JADUMANI MUNDA	SIBA PRASAD SWAIN	//
	WP(C)/10597/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/15340/2025 WP(C)/10598/2025	STATE OF ODISHA MAA TULASI MISSION SHAKTI MAHASANGHA,CHAMPUA VS	RAJIV KUMAR MAHANTA VS	// // 0
206	D-WP(C)/10340/2025 WP(C)/10599/2025	STATE OF ODISHA SWETA SAMANTRA VS	HAREKRUSHNA MALIK VS	// // 0
207	D-WP(C)/10813/2025 WP(C)/10600/2025	STATE OF ORISSA SANTOS KUMAR PANI VS	KUNAL KUMAR SWAIN VS	// // 0
208	D-WP(C)/14945/2025 WP(C)/10601/2025	STATE OF ODISHA V.KANYA KUMARI VS	SAMVIT MOHANTY VS	// // 0
209	D-WP(C)/14675/2025 WP(C)/10602/2025	BRANCH MANAGER, URBAN COOPERATIVE BANK LTD.,CUTTACK M/S REGULATED MARKET COMMITTEE , ATTABIRA VS	KAJAL SAHOO VS	// // 0
210	D-WP(C)/13709/2025 WP(C)/10603/2025	ASSESSMENT UNIT INCOME TAX DEPARTMENT, NEW DELHI JAYANTI BISWAL VS	PRATIK DASH VS	// // 0
211	D-WP(C)/14987/2025 WP(C)/10604/2025	THE BLOCK DEVELOPMENT OFFICER, SORO, BALASORE SUMAN MAHAUTY VS	SATYAJIT BEHERA VS	// // 0
212	D-WP(C)/15515/2025 WP(C)/10605/2025	STATE OF ODISHA GYANA RANJAN PARIDA VS	GYANA RANJAN MOHAPATRA VS	// // 0
213	D-WP(C)/14756/2025 WP(C)/10606/2025	STATE OF ODISHA FAKIR CHARAN JENA VS	JAJATI KESHARI KHUNTIA VS	// // 0
214	D-WP(C)/14682/2025 WP(C)/10607/2025	UNION OF INDIA RANJAN KUMAR MOHANTY VS	SHARAT KUMAR ACHARYA VS	// // 0
215	D-WP(C)/15426/2025 WP(C)/10608/2025	STATE OF ODISHA RAMESH KUMAR PANDA VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/14717/2025 WP(C)/10609/2025	ARUN KUMAR PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
217	D-WP(C)/15388/2025 WP(C)/10610/2025	ASHOK KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
218	D-WP(C)/14673/2025 WP(C)/10611/2025	SK. SAIMUDDIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
219	D-WP(C)/15295/2025 WP(C)/10612/2025	KHIRABDHI SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
220	D-WP(C)/14849/2025 WP(C)/10613/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
221	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA VS DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, CUTTACK	SHAKTI DATTA TRIPATHY VS	// 0 //
222	D-WP(C)/14997/2025 WP(C)/10615/2025	PADMA LOCHAN BAG VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
223	D-WP(C)/15549/2025 WP(C)/10616/2025	MUKTILATA DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
224	D-WP(C)/14711/2025 WP(C)/10617/2025	KUMUDA CHANDRA BEHERA VS ASST. GENERAL MANAGER STATE BANK OF INDIA, CUTTACK	NETRANANDA BISWAL VS	// 0 //
225	D-WP(C)/14203/2025 WP(C)/10618/2025	RUMA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
226	D-WP(C)/15075/2025 WP(C)/10619/2025	KULAMANI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	D-WP(C)/15590/2025	ANJALIPRAVA SAHOO	PRANAB RANJAN CHHATOI	//

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	WP(C)/10620/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/15370/2025 WP(C)/10621/2025	KISHORE CHANDRA NAYAK VS R.T.O.ROURKELA	KHIROD CHANDRA MAJHI VS	// 0 //
229	D-WP(C)/15236/2025 WP(C)/10622/2025	BIJAY KUMAR LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
230	D-WP(C)/15292/2025 WP(C)/10623/2025	DURGA CHARAN SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
231	D-WP(C)/15304/2025 WP(C)/10624/2025	BENUDHAR SAMAL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
232	D-WP(C)/15592/2025 WP(C)/10625/2025	LILITA KUMARI MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
233	D-WP(C)/15287/2025 WP(C)/10626/2025	KAMAL SINGH RAJPUT VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
234	D-WP(C)/15168/2025 WP(C)/10627/2025	KAMADEV NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
235	D-WP(C)/14204/2025 WP(C)/10628/2025	BANK OF INDIA, ANGUL BRANCH VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
236	D-WP(C)/15356/2025 WP(C)/10629/2025	RABINDRA NATH KHUNTIA VS UNION BANK OF INDIA, BALUGAON BRANCH, KHORDHA	SUJATA JENA VS	// 0 //
237	D-WP(C)/15632/2025 WP(C)/10630/2025	SASMITA ROUT VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
238	D-WP(C)/15008/2025 WP(C)/10631/2025	SADASHIBA DAS VS	BISWARANJAN PARAMGURU VS	// 0

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239	D-WP(C)/15127/2025 WP(C)/10632/2025	STATE OF ODISHA KARTTIK CHANDRA NANDA VS	SISIR KUMAR PUROHIT VS	// // 0
240	D-WP(C)/14910/2025 WP(C)/10633/2025	STATE OF ODISHA MAMATA NAYAK VS	SOMANATH SATAPATHY VS	// // 0
241	D-WP(C)/15276/2025 WP(C)/10634/2025	THE STATE OF ODISHA UTKAL BHATRA VS	TANMAY MISHRA VS	// // 0
242	D-WP(C)/14919/2025 WP(C)/10635/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	TANMAY MISHRA VS	// // 0
243	D-WP(C)/14692/2025 WP(C)/10636/2025	STATE OF ODISHA SUPRIYA BHUTIA VS	RABI NARAYAN MISHRA VS	// // 0
244	D-WP(C)/15342/2025 WP(C)/10637/2025	STATE OF ODISHA ANITA SAHOO VS	RAMDAS ACHARY VS	// // 0
245	D-WP(C)/15348/2025 WP(C)/10638/2025	THE ICICI BANK, SRIYA TALKIES BRANCH, BBSR PADMACHARAN SAHU VS	SAROJ KUMAR PADHY VS	// // 0
246	D-WP(C)/14573/2025 WP(C)/10639/2025	DIRECTOR,ELEMENTARY EDUCATION,BBSR GANESH BEHERA @ GANESH PRASAD BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
247	D-WP(C)/14211/2025 WP(C)/10640/2025	STATE OF ODISHA UNION OF INDIA VS	AMITAV DAS VS	// // 0
248	D-WP(C)/15528/2025 WP(C)/10641/2025	DEEPAK NIRANJAN NATH PANDIT SABITRI PATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
249	D-WP(C)/13891/2025 WP(C)/10642/2025	STATE OF ODISHA RUSHU BENIA VS	GOUTAM KUMAR ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/14284/2025 WP(C)/10643/2025	PUSPA BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
251	D-WP(C)/15053/2025 WP(C)/10644/2025	DHIRENDRA PRASAD MAHUNTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
252	D-WP(C)/14285/2025 WP(C)/10645/2025	BANAMALI PARIDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
253	D-WP(C)/15413/2025 WP(C)/10646/2025	CHANDAN MAHANTA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
254	D-WP(C)/15470/2025 WP(C)/10647/2025	DEVI PRASAD DASH VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
255	D-WP(C)/15463/2025 WP(C)/10648/2025	TRILOCHAN MAHANTA VS CT AND GST OFFICER, KEONJHAR CIRCLE, KEONJHAR	ITISHREE TRIPATHY VS	// 0 //
256	D-WP(C)/15472/2025 WP(C)/10649/2025	SURESH CHANDRA SAHOO VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //
257	D-WP(C)/14695/2025 WP(C)/10650/2025	RABINDRANATH PRADHAN VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
258	D-WP(C)/14697/2025 WP(C)/10651/2025	PADMALOCHAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
259	D-WP(C)/15139/2025 WP(C)/10652/2025	BATAKRUSHNA SAHU VS CHIEF EXECUTIVE OFFICER TPCODL., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
260	D-WP(C)/15551/2025 WP(C)/10653/2025	PARMIT SINGH JATAL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
261	D-WP(C)/15147/2025	GOBINDA CH. SAMANTRAY	AKSHAYA KUMAR JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10654/2025	VS THE MANAGING DIRECTOR OF INDIAN POTASH LTD., NEW DELHI	VS	() //
262	D-WP(C)/14467/2025 WP(C)/10655/2025	BIPIN BIHARI NATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
263	D-WP(C)/15460/2025 WP(C)/10656/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// () //
264	D-WP(C)/14468/2025 WP(C)/10657/2025	DIPAK KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
265	D-WP(C)/14909/2025 WP(C)/10658/2025	SAMARENDRA JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
266	D-WP(C)/15056/2025 WP(C)/10659/2025	PRAFULLA KUMAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
267	D-WP(C)/14226/2025 WP(C)/10660/2025	SEBATI MOHANTA VS S.B.I.GENERAL INSURANCE CO.LTD, MUMBAI	JAGAJIT PANDA VS	// () //
268	D-WP(C)/15391/2025 WP(C)/10661/2025	SAMIR KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// () //
269	D-WP(C)/15091/2025 WP(C)/10662/2025	JAYANTA KUMAR DAS VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	// () //
270	D-WPCRL/11043/2025 WPCRL/40/2025	BIBINA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURI SADAR /83 /2025 () //
271	D-WPCRL/10806/2025 WPCRL/41/2025	BABULI @ BABULA PATRA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	//0 () //
272	D-ABLAPL/11204/2025 ABLAPL/4348/2025	KALIKA SWAIN @ MANORAMA PRADHAN VS	ARIJEET MISHRA VS	BANKI /104 /2025 ()

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273	D-ABLAPL/11207/2025 ABLAPL/4349/2025	STATE OF ODISHA SUMANTA PUHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// TOMKA /36 /2025 ()
274	D-ABLAPL/9755/2025 ABLAPL/4350/2025	BIKASH BEHERA @ BIKASH RABINDRANATH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()
275	D-ABLAPL/10858/2025 ABLAPL/4351/2025	STATE OF ODISHA RIKU SETHI VS	AMIT PRASAD BOSE VS	// RAMPUR (SONEPUR) /96 /2024 ()
276	D-ABLAPL/11186/2025 ABLAPL/4352/2025	STATE OF ODISHA SUSANTA SAHOO @ KANA SUSA VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /128 /2025 ()
277	D-ABLAPL/10619/2025 ABLAPL/4353/2025	STATE OF ODISHA AMAN KUMAR SAHOO VS	SURESH KUMAR JENA VS	// RAJGANGPUR /54 /2025 ()
278	D-ABLAPL/11188/2025 ABLAPL/4354/2025	STATE OF ODISHA MUNA MALIK @ MUNNA MALIK VS	DEBASIS MISHRA VS	// JENAPUR /122 /2025 ()
279	D-ABLAPL/11213/2025 ABLAPL/4355/2025	STATE OF ODISHA PABITRA KUMAR MOHAPATRA VS	SANTOSH KUMAR MOHANTY VS	// DHENKANAL TOWN /130 /2023 ()
280	D-ABLAPL/11220/2025 ABLAPL/4356/2025	STATE OF ODISHA RAKESH SUTAR @ RAKA VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /93 /2025 ()
281	D-ABLAPL/11038/2025 ABLAPL/4357/2025	STATE OF ODISHA BISWA RANJAN MALIK VS	PRADEEP KUMAR DASH VS	// PATTAMUNDAI /85 /2025 ()
282	D-ABLAPL/11189/2025 ABLAPL/4358/2025	STATE OF ODISHA RAJA @ RAMAKANTA PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()
283	D-ABLAPL/11224/2025 ABLAPL/4359/2025	STATE OF ODISHA RABINDRA CHHATAR VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// BHEDEN /62 /2025 () //

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284	D-ABLAPL/11210/2025 ABLAPL/4360/2025	RANJAN RAI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ORIENT /53 /2025 () //
285	D-ABLAPL/11039/2025 ABLAPL/4361/2025	BISWA RANJAN MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /89 /2025 () //
286	D-ABLAPL/11238/2025 ABLAPL/4362/2025	HEMANTA KUMAR SETHY @ BABUA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	BALICHANDRAPUR /74 /2025 () //
287	D-ABLAPL/11184/2025 ABLAPL/4363/2025	KALIA @ KHIROD KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /125 /2025 () //
288	D-ABLAPL/11333/2025 ABLAPL/4364/2025	BASANTA PRADHAN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BHARATPUR PS /25 /2025 () //
289	D-ABLAPL/11052/2025 ABLAPL/4365/2025	JADUNATH JENA @ JADUMANI JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /101 /2025 () //
290	D-ABLAPL/10832/2025 ABLAPL/4366/2025	SUBASH CHANDRA DHAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /388 /2024 () //
291	D-ABLAPL/11037/2025 ABLAPL/4367/2025	SAGAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	NIKIRAI /203 /2024 () //
292	D-ABLAPL/11051/2025 ABLAPL/4368/2025	SANTOSH MALLICK @ BUTHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /130 /2025 () //
293	D-ABLAPL/11041/2025 ABLAPL/4369/2025	ARIJIT SAMANTARAY VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHURDA SADAR /66 /2025 () //
294	D-ABLAPL/11062/2025 ABLAPL/4370/2025	BITU @ ARNAV DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 () //
295	D-ABLAPL/11185/2025	BHABAGRAHI ACHARYA	KUMAR KASHYAP	NILGIRI /53 /2025

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	ABLAPL/4371/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/11323/2025 ABLAPL/4372/2025	DIBYAJIT SUNDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /99 /2025 () //
297	D-ABLAPL/11324/2025 ABLAPL/4373/2025	PRAMOD CHANADRA SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /99 /2025 () //
298	D-ABLAPL/11334/2025 ABLAPL/4374/2025	JONAKI KARMAKAR VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /4 /2025 () //
299	D-ABLAPL/11190/2025 ABLAPL/4375/2025	HUSNA BIBI @ HOSNA BIBI VS STATE OF ODISHA	DEBASIS MISHRA VS	BALICHANDRAPUR /98 /2025 () //
300	D-ABLAPL/8917/2025 ABLAPL/4376/2025	BISWASARA SAHU @ BISWAMBAR SAHU VS STATE OF ODISHA	ATULYA KUMAR PUJARI VS	BARKOTE /73 /2025 () //
301	D-ABLAPL/11197/2025 ABLAPL/4377/2025	MANGULU @ MADHABANANDA SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /144 /2025 () //
302	D-ABLAPL/10874/2025 ABLAPL/4378/2025	RAGHUNATH DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /98 /2024 () //
303	D-ABLAPL/11212/2025 ABLAPL/4379/2025	SIBA PRASAD DUBEY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BALICHANDRAPUR /102 /2025 () //
304	D-ABLAPL/11439/2025 ABLAPL/4380/2025	SURENDRA SAHU VS STATE OF ODISHA	LALIT SAHU VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh ) 2(B)CC/000011/2024
305	D-ABLAPL/11452/2025 ABLAPL/4381/2025	SURENDRA SAHU VS STATE OF ODISHA	LALIT SAHU VS	/ /0 S.D.J.M.,PADAMPUR(Bargarh ) 2(B)CC/000004/2025
306	D-ABLAPL/11247/2025 ABLAPL/4382/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /95 /2025 ()

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307	D-ABLAPL/11229/2025 ABLAPL/4383/2025	STATE OF ODISHA RANJAN BEHERA VS UNION OF INDIA (RAILWAY)	ARIJEET MISHRA VS	// / /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) 2(C)CC/0000016/2025
308	D-ABLAPL/11252/2025 ABLAPL/4384/2025	DEEPAK HARIPAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /277 /2023 ( ) //
309	D-ABLAPL/11693/2025 ABLAPL/4385/2025	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	LALBAG /229 /2024 ( ) //
310	D-ABLAPL/11706/2025 ABLAPL/4386/2025	SIPUNU @ BISWARANJAN SENAPATI VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /113 /2025 ( ) //
311	D-ABLAPL/11230/2025 ABLAPL/4387/2025	PABITRA KUMAR ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /106 /2025 ( ) //
312	D-ABLAPL/10851/2025 ABLAPL/4388/2025	PURUSOTTAM BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /108 /2025 ( ) //
313	D-ABLAPL/11237/2025 ABLAPL/4389/2025	PURNIMA PATRA @ MOHINI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /60 / ( ) //
314	D-ABLAPL/11120/2025 ABLAPL/4390/2025	KARAN ROUT VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// ( ) //
315	D-ABLAPL/11174/2025 ABLAPL/4391/2025	SOUMYA RANJAN BARAL VS STATE OF ODISHA	NISHIKANTA MISHRA VS	CAPITAL P.S. /130 /2025 ( ) //
316	D-ABLAPL/11242/2025 ABLAPL/4392/2025	JITU @ JITENDRA KUMAR NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /143 /2025 ( ) //
317	D-ABLAPL/11244/2025 ABLAPL/4393/2025	NATABAR ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /99 /2025 ( ) //

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318	D-ABLAPL/11270/2025 ABLAPL/4394/2025	L. KISHORE KANNAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /67 /2025 () //
319	D-ABLAPL/11208/2025 ABLAPL/4395/2025	RANJAN PADIARI @ RANJAN KUMAR PADIHARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /38 /2025 () //
320	D-ABLAPL/11253/2025 ABLAPL/4396/2025	V RAJESH @ RAJESH HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /17 /2011 () //
321	D-ABLAPL/11407/2025 ABLAPL/4397/2025	ANGURBALA SAHU @ SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	KEONJHAR TOWN /197 /2025 () //
322	D-ABLAPL/10630/2025 ABLAPL/4398/2025	GIRIJA PRASAD NAYAK VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	NAUGAON /65 /2025 () //
323	D-ABLAPL/11291/2025 ABLAPL/4399/2025	SACHIN AGRAWAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	JONK /70 /2025 () //